

[*Translation*]

SHRI HARISH RAWAT: There should be a full-fledged discussion on this matter. (*Interruptions*)

SHRI JANAK RAJ GUPTA: Atrocities are being perpetrated on the Harijans and you are happy! (*Interruptions*)

SHRI HARI KISHORE SINGH (Sheohar): Mr. Deputy Speaker, Sir, I fail to understand, when Shri Madhavrao Scindia is speaking, why his own partymen are disturbing him. He is speaking and we want to listen to what he is saying, (*Interruptions*)

[*English*]

MR. DEPUTY SPEAKER: What is approved will go on record.

SHRI B. SHANKARANAND (Chikkodi): It is an irony of history that only today, we have unveiled the portrait of Dr. Ambedkar in the Central Hall. He was the champion of the down-trodden people of this country. He laid the foundation. He was the architect of our Constitution. Such things are happening continuously as has been told by my colleague here—which I see and also hear—that is, increasing reports of atrocities on harijans, in spite of the fact that an Act has been passed by this Parliament. Its implementation is still on paper. May I request you to allow this subject to be taken up under rule 193 (*Interruptions*) and ask the Minister to come up with a statement?

MR. DEPUTY SPEAKER: You are all very experienced Members of the House. Under rule 377, only the matter which has been approved by the hon. Speaker goes into the record. On this issue, you have very strong opinions and views, and you have expressed them here. As per the rules, you have to give notice; and it will be looked into.

(*Interruptions*)

(iii) **Need to direct RBI to charge additional rate of interest of 1.5 per cent only on the initial loan of Rs. 25,000 under NABARD**

SHRI D.M. PUTTE GOWDA (Chikmagalur): The Reserve Bank of India has instructed all the nationalized banks in the country to collect 1.5 per cent interest on all NABARD development loans as fees for Deposit Corporation of India. I would also like to mention that the banks' advances are secured to a maximum of Rs. 25,000 in case of bad debts, and the formation of the Deposit Insurance Corporation of India was mainly to give security to banks for loans provided to poor people under several popular schemes of the Government.

I have come to know that the banks are now charging 1.5 per cent additional interest on all NABARD development loans, irrespective of the amount involved. Since the guarantee on the loan amount by the Deposit Insurance Corporation of India is only Rs. 25,000, I urge the Government to direct Reserve Bank of India and Deposit Insurance Corporation of India to charge the additional rate of interest of 1.5 per cent only for the initial Rs. 25,000 as the remaining amount does not attract the additional surcharge interest.

[*Translation*]

(iv) **Need to provide more railway facilities between Delhi and Saharanpur**

SHRI HARPAL SINGH PANWAR (Kairana): The Delhi-Saharanpur railway line is an important railway line in the National Capital Region and thousands of people travel on it daily to and fro.

Most of the trains running on the Delhi-Saharanpur (via Barot-Shamli) line have steam engines. The condition of the bogies of the trains is very bad. Due to the heavy rush in the bogies, people have to travel, sitting on the roof of the bogies. I request the Government to attach diesel engines with all